# GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

# LOK SABHA UNSTARRED QUESTION No. 3598 TO BE ANSWERED ON 20.12.2021

### Compliance Burden in HEI

#### †3598. SHRI NAYAB SINGH:

Will the Minister of EDUCATION be pleased to state:

(a) whether the Government and University Grants Commission (UGC) has initiated a series of online talk with stakeholders to streamline the forms and procedures to reduce the compliance burden in the Higher Educational Institutions (HEI);

(b) if so, the details thereof;

(c) whether it is a follow-up action of Government for the ease of doing business to ease the lives of these stakeholders; and

(d) if so, the details thereof?

### ANSWER MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SMT. ANNPURNA DEVI)

(a) to (d): Yes Sir, as a follow-up to the Government's focus on ease of doing business, the Ministry of Education (MoE) and University Grants commission (UGC) have started a series of online interactions with stakeholders to streamline the forms and processes for reducing compliance burden in Higher Education Sector. In this regard, virtual workshops have been organized by UGC on 31<sup>st</sup> March, 2021 and 19<sup>th</sup> April, 2021. Suggestions/inputs regarding burdensome compliances in UGC Regulations have been sought from Higher Educational Institutions (HEIs) and stakeholders by UGC vide their public notice dated 8<sup>th</sup> November, 2021.

For further reduction of compliance burden, UGC has taken the following measures:

- i. merged the UGC Regulations for Open and Distance Learning Programmes and Online Programmes into the UGC (Open and Distance Learning Programmes and Online Programmes) Regulations;
- facilitated institutions to allow upto forty per cent of the total courses being offered in a particular programme in a semester through the UGC (Credit Framework for Online Learning Courses through Study Webs of Active Learning for Young Aspiring Minds) Regulations, 2021 notified on 25th March, 2021; and
- iii. enabled students to submit an undertaking with respect to Anti Ragging in University and Colleges through online mode instead of hard copy at the time of admission.